

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No.403
IA/6712/ND/2023 in IB/555/ND/2022

IN THE MATTER OF:

State Bank of India	...	Applicant
Versus		
Anita Garg (Personal guarantor - Nutrionex Manufacturers Limited)	...	Respondent

Under Section 95(1) of (IBC) 2016

Order delivered on 13.05.2024

CORAM:

**MR. MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)**

**DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant	: Mr. Ankur Mittal, Mr. Bhaskar, Adv.
For the Guarantor	: Mr. Rahul Gupta, Adv.

HYBRID HEARING (PHYSICAL & VC)

ORDER

Learned Counsel for the applicant as well as Learned Counsel for the Guarantor are present physically. List this matter on 30.05.2024.

Sd/-

**DR. SANJEEV RANJAN
MEMBER (TECHNICAL)**

Sd/-

**MANNI SANKARIAH SHANMUGA SUNDARAM
MEMBER (JUDICIAL)**